

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification
Srinagar, the 20th September, 2016

SRO 303 ; -In exercise of the powers conferred by rule 18 of the Jammu and Kashmir Lambardari Rules, 1980, the Government hereby appoint Deputy Commissioner, Kupwara, Mr. Rajiv Ranjan , IAS, as the Returning Officer for the Purpose of holding the election of Lambardar of village Waripora Gonipora, Tehsil Handwara, District Kupwara.

By order of the Government of Jammu and Kashmir

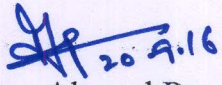
Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Revenue Department

No: - Rev/LB/05/2015

Dated: - 20 - 09 - 2016

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. All Principal Secretaries/ Commissioner Secretaries/Secretaries to Govt.
3. Principal Secretary to Honble Chief Minister. of J&K.
4. Divisional Commissioner, Kashmir,
5. Commissioner/Secretary to Government, Department, of Law, Justice and Parliamentary Affairs (with 7 copies).
6. Director information for vide Publication through Print & other electronic media.
7. Deputy Commissioner Kupwara,
8. Pvt. Secretary to Commissioner/Secretary to Government Revenue. Deptt.
9. Notification / Stock file


(Manzoor Ahmad Parray)
Under Secretary to Government
Revenue Department. 